

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1186
ANSWERED ON 10/03/2025**

CONSTRUCTION OF HOUSES UNDER PRADHAN MANTRI AWAS YOJANA

1186. SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the details of the total number of houses sanctioned, constructed, and occupied under the Pradhan Mantri Awas Yojana (PMAY-U) in the State of Maharashtra during the last three years, year-wise and district-wise;
- (b) the total amount of central assistance sanctioned and released to Maharashtra under PMAY-U during the last three years, along with district-wise allocation details; and
- (c) whether there have been any delays in the implementation of housing projects under PMAY-U in Maharashtra, and if so, the reasons therefor, along with the details of the affected projects and their expected completion timelines?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', supplements the efforts of States/Union Territories (UTs), by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban beneficiaries of Economically Weaker Section (EWS), Low Income Group (LIG) and Middle Income Group (MIG) categories across the country including in the State of Maharashtra. The scheme has been extended till 31.12.2025, except for CLSS vertical of the scheme, to complete sanctioned houses without changing the funding pattern and implementation methodology.

PMAY-U is a demand driven scheme. Selection of beneficiaries, formulation of projects and execution is done by States/Union Territories (UTs). As per the scheme guidelines, the Urban Local Bodies (ULBs) prepare project for eligible beneficiaries and ensure that the scheme is implemented in an integrated manner. States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and

Monitoring Committee (CSMC). It has been observed that major challenges faced by the implementing agencies include non-availability of encumbrance free land, unwillingness of beneficiaries, delay in getting statutory clearances/No Objection Certificates (NOCs) etc. The Ministry conducts regular review meetings with States/UTs to complete the remaining houses within the stipulated timeframe.

The details of the houses sanctioned, constructed, and occupied under the PMAY-U in Maharashtra during the last three years, year-wise and district-wise are at Annexure I. The details central assistance sanctioned and released under the PMAY-U in Maharashtra during the last three years, year-wise and district-wise are at Annexure II.

Based on the learnings from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 to provide Central Assistance to one crore additional households of EWS/LIG/MIG categories to construct, purchase and rent a house at affordable cost in urban areas across the country through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The operational guidelines of the PMAY-U 2.0 have been launched on 17.09.2024 and the unified web portal for submitting online application has also been launched and can be accessed at <https://pmay-urban.gov.in>. 'In-principle' approval for allocation of 6.12 lakh houses, including 92,000 for the State of Maharashtra, has been given under PMAY-U 2.0.

Annexure I referred in reply to Rajya Sabha Unstarred Q.No.1186 due for 10-03-2025

District wise and year wise details of Houses sanctioned, completed and occupied along with details since inception in the State of Maharashtra under PMAY-U

Sr. No.	District	Houses sanctioned (Nos)				Houses Completed (Nos)				Houses Occupied (Nos)			
		2021-22	2022-23	2023-24	Overall Since Inception	2021-22*	2022-23*	2023-24*	Overall Since Inception	2021-22*	2022-23*	2023-24*	Overall Since Inception
1	Ahilyanagar	5,086	4,203	578	22,510	3,830	5,481	813	19,148	3,697	5,463	541	19,134
2	Akola	3,598	769	1,958	15,217	1,043	2,292	1,246	8,898	790	2,292	1,253	8,650
3	Amravati	6,635	1,694	2,157	26,834	2,190	4,178	2,103	16,253	1,456	3,988	2,103	16,025
4	Beed	4,873	375	2,423	20,473	1,006	2,438	1,025	8,288	866	2,438	1,025	8,092
5	Bhandara	2,314	445	-	6,053	426	1,204	531	3,847	426	1,204	531	3,847
6	Buldhana	1,768	628	1,433	10,380	968	1,237	951	5,487	700	1,237	978	5,281
7	Chandrapur	2,345	408	664	10,535	1,080	1,553	751	6,314	912	1,552	608	6,023
8	Chhatrapati Sambhajinagar	46,210	4,326	550	72,517	4,981	5,826	773	25,992	4,981	5,629	602	25,596
9	Dharashiv	2,075	771	1,088	10,760	587	1,129	714	4,730	587	1,129	714	4,730
10	Dhule	1,519	955	704	6,945	1,016	1,316	166	5,110	1,016	1,316	166	5,110
11	Gadchiroli	1,730	46	431	3,934	171	745	674	2,657	171	745	674	2,657
12	Gondia	719	1,435	1,902	7,446	279	910	582	2,651	279	910	582	2,651
13	Hingoli	5,373	249	1,605	12,970	917	1,506	874	5,930	917	1,506	874	5,930
14	Jalgaon	9,411	4,444	1,295	31,364	4,859	6,078	811	23,933	4,451	6,078	811	23,903
15	Jalna	2,051	735	1,702	14,792	850	2,583	696	7,419	850	2,583	696	7,405
16	Kolhapur	2,720	2,249	220	13,377	2,208	3,512	522	12,554	2,208	3,262	186	12,115
17	Latur	4,813	1,465	2,091	17,054	1,143	4,062	1,226	10,322	1,047	3,614	1,226	9,891
18	Mumbaicity includingSuburban	2,205	1,808	-	1,41,515	25,200	3,755	-	51,488	2,205	1,808	-	27,719
19	Nagpur	9,620	3,596	1,110	76,000	5,708	7,104	3,923	40,538	6,476	6,766	3,552	38,929
20	Nanded	8,859	732	843	29,340	1,898	5,500	2,479	17,097	1,898	5,500	2,479	17,097
21	Nandurbar	1,337	395	311	3,832	457	627	219	2,599	457	627	219	2,599
22	Nashik	14,905	12,763	703	65,064	14,325	12,830	303	62,931	14,147	12,830	261	62,883
23	Palghar	7,777	8,009	182	78,125	7,768	8,151	803	42,357	7,768	8,011	6	41,462
24	Parbhani	6,869	1,158	2,382	23,825	801	3,059	1,745	9,970	801	3,059	1,745	9,970
25	Pune	45,369	21,810	531	2,21,713	50,131	24,616	4,752	1,99,482	32,016	23,252	3,768	1,76,861
26	Raigad	13,586	9,241	136	81,811	13,253	8,992	29	48,513	8,837	8,992	29	44,009
27	Ratnagiri	870	633	24	3,867	799	667	19	3,776	799	667	19	3,776

28	Sangli	2,044	1,624	852	11,074	1,569	1,953	452	8,836	1,481	1,905	452	8,594
29	Satara	2,933	1,594	442	24,457	1,949	2,279	194	11,248	1,949	2,264	126	11,165
30	Sindhudurg	321	229	-	1,651	276	268	22	1,221	276	268	22	1,221
31	Solapur	3,816	1,565	1,181	61,160	4,127	11,111	6,415	32,231	1,828	3,012	15,633	25,947
32	Thane	30,729	30,157	-	2,04,303	32,694	38,529	582	1,65,700	28,387	30,082	2	1,51,561
33	Wardha	1,793	341	443	8,821	657	2,493	744	6,557	448	2,493	744	6,045
34	Washim	1,447	496	601	5,116	277	588	282	2,671	277	588	282	2,671
35	Yavatmal	5,439	807	1,637	20,029	1,228	2,734	762	9,085	1,228	2,734	762	9,085
Total		2,63,159	1,22,155	32,179	13,64,864	1,90,671	1,81,306	38,183	8,85,833	1,36,632	1,59,804	43,671	8,08,634

*Includes houses completed and occupied in the year which were sanctioned in preceding years.

Annexure II referred in reply to Rajya Sabha Unstarred Q.No.1186 due for 10-03-2025

District wise and year wise details of Central Assistance sanctioned and released along with details since inception in the State of Maharashtra under PMAY-U

Sr.No.	District	Central Assistance Sanctioned (₹ in Cr.)				Central Assistance Released (₹ in Cr.)			
		2021-22	2022-23	2023-24	Overall Since Inception	2021-22*	2022-23*	2023-24*	Overall Since Inception
1	Ahilyanagar	113.12	100.32	8.67	472.20	92.83	113.06	12.61	445.81
2	Akola	60.07	17.94	29.37	255.40	15.70	34.30	28.85	182.86
3	Amravati	113.39	38.64	32.35	455.48	33.78	70.89	79.10	346.14
4	Beed	78.24	9.05	36.34	324.72	13.00	40.72	85.47	228.05
5	Bhandara	36.54	8.48	-	97.17	5.14	16.45	30.20	76.89
6	Buldhana	31.40	13.63	21.50	171.32	12.88	26.52	44.25	130.31
7	Chandrapur	41.81	9.88	9.96	180.51	17.50	29.22	26.99	135.63
8	Chhatrapati Sambhajinagar	742.09	108.00	8.25	1,288.26	120.43	122.35	27.14	608.03
9	Dharashiv	33.84	13.72	16.32	170.11	7.62	20.01	33.95	108.10
10	Dhule	31.25	22.59	10.56	135.09	23.25	31.91	3.71	118.03
11	Gadchiroli	27.02	1.16	6.46	61.33	2.74	12.52	16.12	48.58
12	Gondia	12.86	22.51	28.53	117.33	5.54	5.34	25.25	66.16
13	Hingoli	84.30	5.79	24.07	205.00	10.34	30.89	55.27	131.68
14	Jalgaon	184.29	107.97	19.43	634.72	108.45	137.81	29.78	540.73
15	Jalna	38.69	18.20	25.53	251.52	19.76	27.64	57.29	194.14
16	Kolhapur	63.44	56.09	3.30	286.56	55.04	62.29	9.46	268.78
17	Latur	79.34	28.28	31.36	282.09	19.14	45.37	74.20	226.95
18	Mumbai city including Suburban	55.99	46.54	-	1,634.56	55.99	46.54	-	362.88
19	Nagpur	184.99	87.58	16.65	1,308.42	100.99	130.37	191.14	897.44
20	Nanded	141.37	17.48	12.65	467.47	22.06	57.22	94.28	342.51
21	Nandurbar	23.94	9.50	4.67	70.32	10.15	18.25	7.67	60.38
22	Nashik	377.63	321.02	10.54	1,566.64	365.92	323.45	9.08	1,541.67
23	Palghar	203.29	205.83	2.73	1,574.15	203.15	260.00	0.67	1,079.75
24	Parbhani	108.00	19.44	35.73	369.64	12.84	55.15	89.79	244.48
25	Pune	1,023.24	557.33	7.96	4,737.98	825.16	609.97	68.98	4,191.41
26	Raigad	296.16	233.28	2.04	1,635.60	226.04	319.44	77.16	1,237.66
27	Ratnagiri	21.68	15.86	0.36	92.47	20.62	16.17	0.28	91.12
28	Sangli	44.07	34.91	12.78	213.39	33.66	36.50	21.00	182.77
29	Satara	63.17	40.23	6.63	451.47	47.68	57.88	7.48	269.90
30	Sindhudurg	7.51	5.67	-	34.56	6.83	7.31	1.08	30.03
31	Solapur	73.52	38.44	17.71	975.22	111.90	185.59	103.01	586.36
32	Thane	774.38	776.48	-	4,466.01	739.25	825.08	108.52	3,927.70
33	Wardha	29.80	8.04	6.65	142.72	7.94	17.39	37.58	117.38
34	Washim	23.58	9.72	9.02	84.94	5.10	13.93	21.73	63.70
35	Yavatmal	90.21	18.99	24.55	332.36	21.99	44.02	63.77	237.90
Total		5,314.21	3,028.60	482.67	25,546.73	3,380.40	3,851.56	1,542.86	19,321.91

* Includes Central Assistance Released in the year against sanctions pertaining to the preceding years.